

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) Nos.27629-27630/2010

(From the judgement and order dated 19/08/2010 in CMWP Nos.29060/2008 and 65487/2009 of the HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAMAYAN PANDEY & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date: 23/03/2012 These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s) Dr. Rajiv Dhavan, Sr. Adv. (mentioned by)
Mr. Irshad Ahmad, Adv.

For Respondent(s) Mr. R.C. Kohli, Adv.
Mr. Pradeep Misra, Adv.
Ms. Kumud Lata Das, Adv.
Mr. Shail Kumar Dwivedi, Adv.

UPON hearing counsel the Court made the following
O R D E R

List these matters on 17th April, 2012.

(A.S. BISHT)
COURT MASTER

(INDU SATIJA)
COURT MASTER